India in August, 2006, for the period 2001-02 to 2004-05, and the examination of the points raised therein by the Government of India and State/UT SSA programmes, an amount of about Rs. 53 crores can be classified as expenditure not covered under the SSA guidelines. The States/UTs have already been strictly instructed to avoid recurrence of such instances in future. Government of India is monitoring the use of SSA funds through annual State/UT audits, independent concurrent financial reviews and field monitoring through 41 social science institutions. In cases of diversion of funds the Government of India has directed States to recoup the inadmissible expenditure to the State SSA programmes.

Kasturba Gandhi Vidyalayas in minority and backward areas

- 1201. SHRI MOTIUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is the policy of Government to open Kasturba Gandhi Balika Vidyalayas in minority and backward populated areas for imparting education to girls; and
- (b) if so, whether Government are proposing to open Kasturba Gandhi Balika Vidyalayas in Eastern Champaran (Bihar), Dhaka Block, Adapur, Sugauoli and Mehsi?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Under the Kasturba Gandhi Balika Vidyalaya scheme, residential schools at upper primary level, for girls belonging predominantly to SC, ST, OBC and minority communities, are set up in Educationally Backward Blocks (EBBs) where the female rural literacy is below the national average and the gender gap in literacy is above the national average.
- (b) Kasturba Gandhi Balika Vidyalayas are sanctioned by Government of India for eligible EBBs based on the proposal of the State Government concerned.

Recognition to self financed PTC colleges

- 1202. SHRI KESHUBHAI S. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) whether it is a fact that the National Council of Teachers' Education

(NCTE) is giving recognition to self-financed Primary Teachers Certificate (PTC) Colleges without the NOC of the concerned State Government;

- (b) whether it is a fact that recognition to such institutions have been granted liberally by NCTE in the last three years;
- (c) whether it is a fact that this would create severe unemployment among trained teachers; and
- (d) the details of SFI, PTC colleges in Gujarat that have been granted recognition by NCTE in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) The Regulations for laying down the procedure for grant of recognition and norms and standards for various teacher training programmes were promulgated by NCTE in November, 2002. In supersession of these regulations, the new regulations called the National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2005 have been notified by NCTE in December, 2005. The NCTE is giving recognition to self financed Primary Teachers Certificate (PTC) colleges in terms of NCTE Regulations of December, 2005. As per the regulations, institutions desirous of starting teacher education courses are required to apply to the concerned Regional Committee of NCTE in the prescribed proforma. The completed applications are sent to the concerned State Government for their views. These are considered by the concerned Regional Committee while granting recognition under NCTE Act.

(b) and (c) The grant of recognition to applicant institutions is governed by Section 14 of the NCTE Act, 1993. In case the concerned Regional Committee is satisfied that the applicant institution has adequate financial resources, accommodation, library, qualified staff, laboratory etc. and that it fulfils such other conditions required for proper functioning of the institution for a course or training in teacher education, as may be determined by regulations, it grants recognition to the institutions.

(d) The details of SFI, PTC colleges granted recognition by NCTE in Gujarat during the last 3 years are as under:

2003-04	47	
2004-05	53	
2005-06	128	